

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2982
TO BE ANSWERED ON 13.08.2026**

IMPLEMENTATION OF EPF SCHEME

2982. SHRI MALLIKARJUN KHARGE:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of employers and the percentage of total employers who have filed the consolidated Form V return within the prescribed 15 days of the EPF scheme becoming applicable to them;**
- (b) the number of privately managed exempted PF trusts audited for compliance with the enhanced governance standards under the new Scheme since 29 June 2026; and**
- (c) the funds allocated, sanctioned, released and utilised for EPFO's digital transition (Passbook Lite, UAN face authentication) under the Scheme?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): As a part of ongoing process of simplification, details of Form V data (Para 24 (1) of the EPF Scheme, 2026) are captured from the monthly Electronic challan-cum-Return (ECR) filed by employers. Since the new scheme has been operationalised from 29.06.2026, 15th August is the date by which Form V for month of July is to be filed.

(b): As per the New Simplified SOP on EPF Exemption, the annual physical compliance audits have been replaced with online risk -based audits. As on date no exempted establishment has been audited under the new scheme.

(c): The amount sanctioned and paid to CDAC under the Annual Maintenance Contract (AMC) for the entire Unified portal project (which includes the work of Passbook Lite and Self UAN Allotment through FAT) in F.Y. 2025-26 was Rs 24.41 Cr.

Further, the Centralized IT Enabled System (CITES) project also developed by CDAC has recently been rolled out on July 3rd 2026. For this project, an advance of Rs 6.36 Cr has been paid till date out of the total project cost sanctioned of Rs 53.93 Cr.
